

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Mahesh Chander EC: 90500/ 41536737	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Pandey, Ld. DJ CC-10 Distt: Central THC
2.	Jaidev EC: 73404626 / 11089	Desg: Peon Role: Peon Posting: Office Pool, Admin, Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
3.	Rajesh Kumar Meena EC: 58912457	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-I, the then, Ld. CIM Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Kumar Rampuri, Ld. ASJ (SC-POCSO) Distt: East KKD
4.	Vinod Kumar Sharma EC: 92079	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Agrawal, Ld. ARC-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surabhi Sharma Vats Ld. ASJ-04 Distt: Shahdara KKD
5.	Deepak Kumar EC: 10586/12042883	Desg: Peon Role: Orderly Posting: In the Personal Office of Ms. Anju Bajaj Chandna, Ld. PD & SJ Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Agrawal, Ld. ARC-02 Distt: Central THC
6.	Rajender Singh Rawat EC: 76835992/10693	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruby Neeraj Kumar, the then, Ld. CIM Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Riya Guha, Ld. Judge, Family Court-03, Shahdara, KKD (In diverted capacity)
7.	Ramesh Rawat EC: 24342485 / 10987	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swati Sharma, the then, Ld. CIM Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap Ld. PO MACT-02 Dist: Shahdara KKD
8.	Alok Kumar EC: 76568130 / 10638	Desg: Peon Role: Orderly Posting: Office Pool Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Brijesh Kumar Garg, DJ COMM-01 Dist: Shahdara KKD
9.	Suresh Kumar Bhardwaj EC: 10466/59899424	Desg: Peon Role: Orderly Posting: Personal Office of Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge-cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pawan Kumar Matto, Ld. DJ CC-04 Distt: Shahdara KKD

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10.	Harbans Lal EC: 90538	Desg: Peon Role: Peon Posting: Facilitation Centre/E-Sewa Kendra Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jasjeet Kaur Ld. ASJ POC SO-04 Distt: North-West Rohini
11.	Atul Kumar EC: 75007911 / 10592	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Himanshu Raman Singh, the then, Ld. SCJ-cum-RC Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikram Bali, Ld. DJ-02 Distt: North Rohini
12.	Suresh Kumar EC: 92052/16905599	Desg: Peon Role: Orderly Posting: Office Pool Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Hardeep Kaur, Ld. ASJ-02 Distt: New Delhi PHC
13.	Rajender Prasad EC: 11124/22215058	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge- cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. Spl. Judge PC Act CBI-07 RACC
14.	Babloo Kumar EC: 66761014	Desg: Peon Role: Peon Posting: Admin. Branch and Leave Section RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vishal Gagne, Ld. Spl. Judge PC Act CBI-24 RACC
15.	Narender Singh EC: 52647128/11047	Desg: Peon Role: Peon Posting: General Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chetna Singh, Ld. POLC-06 RACC
16.	Shiv Pujan EC: 90220	Desg: Peon Role: Peon Posting: Caretaking Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Khanagwal, Ld. Spl. Judge (PC Act) CBI-12 RACC
17.	Vikas EC: 73055037	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. PO MACT-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Bansal Ld. Special Judge (PC Act) (CBI) (Coal Block Cases)-02 RACC
18.	Bhoj Bahadur EC: 10769	Desg: Peon Role: Peon Posting: Bail & Filing Section Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. PO MACT-02 Distt: South-East Saket
19.	Lakshay Rao EC: 74783231	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Abhishek Kumar, the then, Ld. CJM Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudhanshu Kaushik Ld. SPL Judge, PC ACT CBI-11 RACC

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20.	Partap Singh EC: 10496	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Kumar Kashyap, Ld. Judge, Family Court-02, Cenral, THC (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Pandit, Ld. DJ CC-04 Distt: South-West Dwarka
21.	Amit EC: 59551980	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POC SO-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Kumar Kashyap, Ld. Judge, Family Court-02 Distt: Central THC (in diverted capacity)
22.	Bhana Ram Meena EC: 92042/60091342	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shiv Kumar, Ld. JMFC NI Act-05 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POC SO-03 Distt: South-West Dwarka
23.	Gurdeep Singh EC: 32193364 / 11133	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-II, the then, Ld. CJM RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POC SO-03 Distt: South-West Dwarka
24.	Kanwar Pal Meena EC: 59708397	Desg: Peon Role: Peon Posting: Digitization Cell and all Record Room Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sharad Gupta, Ld. ASJ (FTC) Distt: South-West Dwarka
25.	Ram Shankar EC: 90369/13649569	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vaibhav Mehta, the then, Ld. CJM Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Yadvender Singh, Ld. DJ-02 Distt: South Saket
26.	Mahender Pal EC: 57968727	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Singh, the then, Ld. DJ CC Digital -04 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudesh Kumar-II, Ld. PO MACT Distt: South Saket
27.	Vandana Tewatia EC: 47417733	Desg: Peon Role: Peon Posting: Bail and Filing Section and CJM Office Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Charu Gupta, Ld. PO MACT-01 Distt: South-East Saket
28.	Ali Hasan EC: 78275448 / 10998	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vasundhra Chhaunkar, the then, Ld. CJM Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Aggarwal, Ld. ASJ-06 (POCSO) Distt: South-East Saket
29.	Subhash EC: 90476/72374861	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Singh, the then, Ld. DJ CC Digital -04 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. ASJ (FTC)-02 Distt: South-East Saket

30.	Ramesh Barman EC: 91216	Desg: Peon Role: Peon Posting: ACJ Office and Protocol Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nirja Bhatia, Ld. DJ CC Digital-07 Distt: South-East Saket
31.	Sonu Rajput EC: 11010	Desg: Peon Role: Peon Posting: Record Room (Criminal) Distt: Central THC	Desg: Peon Role: Peon Posting: ACJ Office and Protocol Branch Distt: Central THC
32.	Nanak Chand EC: 90272	Desg: Peon Role: Peon Posting: Vigilance Branch, Security Cell and BMC Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vishal Singh, Ld. ASJ-05 Distt: South-East Saket
33.	Rajinder Singh Vohra EC: 90155/32054468	Desg: Chowkidar Role: Orderly Posting: In the Court Sh. Ankit Singla, Ld. ASJ SFTC Distt: South-East Saket	Desg: Chowkidar Role: Peon Posting: Vigilance Branch, Security Cell and BMC Distt: South Saket
34.	Dharmender Kumar Maurya EC: 89867064 / 10758	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge- cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Peon Role: Orderly Posting: In the Personal Office of Ms. Anju Bajaj Chandna, Ld. PD & SJ Distt: New Delhi PHC
35.	Raman Kumar EC: 92075	Desg: Peon Role: Orderly Posting: In the Court Sh. Vishal Pahuja, Ld. ASJ (SC-RC)-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court Sh. Rajinder Kumar, Ld. ASJ-05 Distt: North-West Rohini
36.	Dheeraj EC: 25903600	Desg: Peon Role: Orderly Posting: In the Court Ms. Anuradha Jindal, Ld. JSCC-cum-ASJ-cum-GJ Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court Sh. Vishal Pahuja, Ld. ASJ (SC-RC)-01 Distt: West THC
37.	Sunahari Lal EC: 91020/77714040	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge- cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Chowkidar Role: Orderly Posting: In the Court Ms. Anuradha Jindal, Ld. JSCC-cum-ASJ-cum-GJ Distt: South Saket
38.	Yoginder Prasad Yadav EC: 90428	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court Sh. Ankit Singla, Ld. ASJ SFTC Distt: South-East Saket
39.	Gaurav Kumar EC: 50721894	Desg: Peon Role: Peon Posting: Accounts Branch, Store, Fine & Audit, Cash Branch Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court Sh. Deepak Vats, Ld. ACJM Distt: South-East Saket

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40.	Deepak Kumar EC: 41420451	Desg: Peon Role: Orderly Posting: In the Court Sh. Rajinder Kumar, Ld. ASJ-05 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court Sh. Dharmender Singh, Ld. DJ-01 Distt: West THC
41.	Jasbir Singh EC: 11160	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shiv Kumar, Ld. JMFC NI Act-05 Distt: South-West Dwarka
42.	Pankaj Kumar Yadav EC: 14117240	Desg: Peon Role: Orderly Posting: In the Court of Ms. Akanksha Singh, Ld. JMFC NI Act-02 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gurmohina Kaur, Ld. ASJ-05 Distt: South-West Dwarka
43.	Paras Shankar EC: 39130903	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Akanksha Singh, Ld. JMFC NI Act-02 Distt: New Delhi PHC
44.	Vipin Kumar EC: 94902016	Desg: Process Server Posting: Office Pool, Admin, Branch-III Distt: Central THC	Desg: Process Server Posting: Nazarat Branch Distt: Central THC
45.	Sunil Kumar EC: 90543190	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC	Desg: Process Server Posting: Nazarat Branch Distt: South-West Dwarka
46.	Deepak Kumar EC: 11127/26370320	Desg: Process Server Posting: Nazarat Branch Distt: South-West Dwarka	Desg: Process Server Posting: Nazarat Branch Distt: Central THC
47.	Devinder Singh EC: 38697335	Desg: Process Server Posting: Nazarat Branch Distt: Central THC	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC
48.	Joginder Singh EC: 10542/83373710	Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC
49.	Prita Joshi EC: 30413874 / 10634	Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC	Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC
50.	Kanwar Pal Meena EC: 90504/75750759	Desg: Daftri Role: Orderly Posting: In the Court of Sh. Mohd. Ehtesham, Ld. DJ-03 Distt: Shahdara KKD	Desg: Daftri Posting: Caretaking Branch and Purchase Cell Distt: Shahdara KKD

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51.	Navneet EC: 30027748	Desg: Peon Role: Peon Posting: Caretaking Branch and Purchase Cell Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mohd. Ehtesham, Ld. DJ-03 Distt: Shahdara KKD
52.	Ramesh Singh Nainwal EC: 90556339 / 10472	Desg: Daftri Role: Orderly Posting: In the Court of Sh. Sachin Gupta, Ld. PO MACT-02 Distt: West THC	Desg: Daftri Posting: R & I Branch, General Branch, Admin. Branch Distt: West THC
53.	Sukhdev Yadav EC: 32683693	Desg: Peon Role: Peon Posting: R & I Branch, General Branch, Admin. Branch Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sachin Gupta, Ld. PO MACT-02 Distt: West THC
54.	Yogesh Kumar EC: 10482	Desg: Daftri Role: Peon Posting: Facilitation Centre/E-Sewa Kendra Distt: South Saket	Desg: Daftri Posting: Facilitation Centre/E-Sewa Kendra Distt: South Saket
55.	Vinod Kumar EC: 16630173 / 10469	Desg: Daftri Role: Orderly Posting: In the Court of Ms. Priyanka, Ld. JMFC NI Act DC-02 Distt: North Rohini	Desg: Daftri Posting: CJM Office and Bail Section Distt: North Rohini
56.	Nivedita EC: 94310287	Desg: Peon Role: Peon Posting: CJM Office and Bail Section Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Priyanka, Ld. JMFC NI Act DC-02 Distt: North Rohini
57.	Munesh Singh EC: 83474808 / 11521	Desg: Daftri Role: Orderly Posting: In the Court of Sh. Navjeet Budhiraja, Ld. ASJ-02 Distt: South Saket	Desg: Daftri Posting: Copying Agency Distt: South Saket
58.	Deepak Kashyap EC: 71619319	Desg: Peon Role: Peon Posting: Copying Agency Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Navjeet Budhiraja, Ld. ASJ-02 Distt: South Saket

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judges.
3. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 33 & 37. They will continue to be in their parent cadre for all purpose.
4. Ms. Anita, Peon/Dak Peon, EC- 76260376 presently posted in the Admin. Branch-III, Central, THC is hereby directed to look after the dak work of the Courts of Sh. Sandeep Kumar Sharma, Ld. DJ-02, Sh. Bhupinder Singh, Ld. ASJ-05, Ms. Shagun Sharma, Ld. DJ-12, Sh. Sunil Khatri, Ld. CJ-06, Dr. Raj Kumar Singh, Ld. JMFC-05, Sh. Arvind Tomar, Ld. JMFC NI Act-07 and Ms. Aradhana, Ld. JMFC NI Act DC-04, Central, THC earlier assigned to Ms. Sunita Dua, Dak Peon, EC- 43933693 as an interim measure till the joining of Ms. Sunita Dua, Dak Peon, thereafter, Ms. Anita, Dak Peon shall report back in the Admin. Branch-III, Central, THC. Further, Ms. Anita, Dak Peon is hereby directed to mark her attendance in the senior most Court assigned to her, in case she happens to be leave/unavailable, she is directed to intimate in all the Courts assigned to her, failing which strict disciplinary action will be taken against her and regular Orderlies/Peons of the Court(s) concerned shall perform the work of

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Dak Peon In her absence and in case, both regular Dak Peon and Peon/Orderly of any Court(s) are on leave/unavailable, Peon will be deputed in the said Court(s) from the Office Pool, Admin. Admin. Branch-III, Central, THC as per the availability of the Peons/Orderlies.

5. Sh. Kuldeep Singh, Peon, EC- 57367162 presently posted in the R & I Branch, Central, THC is hereby directed to after the Dak work of JJB-II, Delhi Gate, Delhi (FROM 12 NOON TO 01.30 PM) in addition to duties already assigned to him in the R&I Branch, Central, THC.
6. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

*[Signature]*  
08-09-2025

(VIRENDER KUMAR BANSAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

63833 - 64123  
No. .... ADMIN-III /Central/F.1(3)/P&T/2025

Dated, Delhi the .....  
08 SEP 2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Court (HQs), Dwarka, New Delhi.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
10. For uploading on Layers.
11. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

*[Signature]*  
08-09-2025

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI